

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**C.M.P. No.237 of 2020**

Srikrishna Rai ... .. Petitioner

Versus

State of Jharkhand and others ... .. Opp. Parties

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Petitioner: Mr. Chandra Shekhar Pandey, Advocate  
For the Opp. Parties: M/s. Deepak Kumar Dubey (A.C. to A.A.G-II),  
Srijit Choudhary, Advocate  
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**Oral Order**  
**02/Dated: 08.07.2020**

On the ground of bereavement in the family of the learned counsel appearing for the University, let the matter be put up on 23.07.2020.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**